Six laning of NH-2

†2499. SHRI GOPAL NARAYAN SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether construction work involving six laning of National Highway (NH-2) from Varanasi to Aurangabad, which started three years back and wherein fifteen flyovers were to be constructed, has been completed only in parts, so far, leading to a heavy traffic jam, and the one hour journey actually takes three hours to complete and if so, the reasons for such a delay in this regard;
- (b) the flyovers already completed/ under construction out of the total number of flyovers proposed on NH-2; and
- (c) the reasons responsible for delay in the work and the scheduled target/timeline fixed for completion of the work?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) The 6-laning work from Varanasi to Aurangabad section of NH-2 has been completed for a length of about 114 km out of total project length of 192.40 km. At present, there is no traffic jam on the entire stretch other than the isolated incidents of vehicle breakdown/accidents. Further, work of one flyover has been completed out of total seven flyovers in the scope of work. The work on this stretch has been delayed due to poor deployment of resources by concessionaire, financial crunch of the Concessionaire as well as delay in handing over of land by National Highways Authority of India. The rescheduled date of completion is June, 2020.

Progress on BS VI vehicles standards

2500. PROF. M.V. RAJEEV GOWDA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of status of achieving the target of 10 per cent ethanol blending with petrol (E10);
- (b) whether the blending enables the refineries to meet the norms as required under BS VI standards; and
- (c) the number of automobile manufacturers who have begun to standardise their process to manufacture BS VI compliant vehicles, the details thereof?

[†]Original notice of the question was received in Hindi.